

(Shri Kanungo): I beg to lay on the Table a copy each of the following Notifications:—

- (i) The Companies (Central Government's) General Rules and Forms (Second Amendment) Rules, 1963 published in Notification No. GSR, 628 dated the 13th April, 1963, under sub-section (3) of section 642 of the Companies Act, 1956.

[Placed in Library. See No. LT-1210|63].

- (ii) Notification No. GSR, 629 dated the 13th April, 1963 making certain further alterations in Scheduled X to the Companies Act, 1956, under sub-section (3) of section 641 of the said Act. [Placed in Library. See No. LT-1211|63].

12.01 hrs.

ESTIMATES COMMITTEE

MINUTES RELATING TO TWENTY-NINTH AND THIRTIETH REPORTS

Shri Dasappa (Bangalore): I beg to lay on the Table a copy each of the Minutes of sittings of the Estimates Committee relating to the following Reports:—

- (i) Twenty-ninth Report on the Ministry of Transport and Communications (Department of Communications and Civil Aviation)—Civil Aviation Department.
- (ii) Thirtieth Report on the Ministry of Irrigation and Power (Power)—Central Water and Power Commission (Power Wing); Central Electricity Authority; Central Electricity Board; Central Board of Irrigation and Power (Power)—Power Research Institute.

12.02 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

“In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 19th April, 1963, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

12.02½ hrs.

STATEMENT ON PRICE SUPPORT FOR RICE AND WHEAT IN 1963-64 SEASON

Mr. Speaker: The hon. Minister of Food and Agriculture.

The Minister of Food and Agriculture (Shri S. K. Patil): I beg to make the following statement.

The House is aware that Government has been following a policy of price support for various agricultural commodities, including the main cereals. The object of this policy is to provide a much-needed incentive to the farmer by assuring that the price of his produce will not be allowed to fall below a certain minimum level. Such an incentive will enable the farmer to undertake measures for increased production with full confidence that the higher level of production will not result in an undue fall in prices. We made a beginning with this policy for cereals last year when in March, 1962, a minimum support price of Rs. 34.83 per quintal (or Rs. 13.00 per maund) was announced for white variety of wheat with suitable differentials for other varieties. Later, in